

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No.44(MAH)/2010/(T.P.)
CA No.

CORAM:

Present: SHRI M. K. SHRAWAT
MEMBER (J)


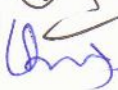
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 01.09.2016

NAME OF THE PARTIES: Mr. Rajeev Ramchandrar Nanda

V/s.

M/s. Ramchandrar's Coaching Institute Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
2	Pratap Sampat	Advocate for respondents.	
2	K.P. Varadhan	Advocate for org. Babbar	

ORDER

C.P. No. 44/397-398/CLB/MAH/2010

1. Ld. Counsels for both the sides are present.
2. C.P. No. 44 will be heard on 05.10.2016 along-with C.A. No(s). 132, 51, 147, 83.
3. Bench Officer/Registry shall fix and club all four applications together to put up on the next date of hearing.
4. Next date of hearing is duly communicated to both the sides in the court.

Dated: 01.09.2016

sd/-

Shri M.K. Shrawat
Member (Judicial)